

**Directorship in Public Undertakings**

1596. **Shri V. B. Gandhi:** Will the Minister of Industry be pleased to state:

(a) whether there are cases of more than one directorship being held in public undertakings by the same person; and

(b) the number of cases in which more than two directorships are held by the same person and the maximum

number held by any one person—official or non-official?

**The Minister of Industry (Shri Kanungo):** (a) Yes.

(b) The statement below shows the frequency distribution of Directorships held by the official and non-official Directors in the 54 undertakings registered as Companies under the Companies Act, 1956, in which the Government of India have exclusive or substantial shareholdings as on 31-3-63.

Number of Directorships held by any one person.	Number of Directors		
	Official	Non-Official	Total
One	169	100	269
Two	31	15	46
Three	15		15
Four	8		8
Five	2		2
Six	2		2

The maximum number of Directorships held by any one person is six.

**सांचे बनाने का प्रशिक्षण**

१५९७. **श्री अक्रारलाल बेरवा:** क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जयपुर स्थित लघु उद्योग सेवा संस्थान ने सांचे (डाई) बनाने का प्रशिक्षण देने के लिये पाठ्यक्रम तैयार किया है;

(ख) यदि हां, तो इस के अन्तर्गत कितने व्यक्तियों को काम सिखाया जायेगा; और

(ग) ऐसे पाठ्यक्रम कितने राज्यों में खोलने की योजना है?

**उद्योग मंत्री (श्री कानूनगो) :** (क) जी नहीं ।

(ख) इस का प्रश्न ही नहीं उठता ।

(ग) इस समय ऐसा कोई सुझाव नहीं है ।

**Allocation of Spindles**

1598. { **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Dr. Mahadeva Prasad:**

Will the Minister of **International Trade** be pleased to state:

(a) whether Government have taken any decision to allocate more spindles during this year; and

(b) if so, the details thereof?

**The Minister of International Trade (Shri Manubhai Shah):** (a) Yes, Sir.

(b) The details are being worked out. It has however been decided to

give preference in allotment to marginal expansion in existing units.

**उत्तर प्रदेश खादी तथा ग्रामोद्योग बोर्ड**

१५६६. डा० महादेव प्रसाद : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९६२-६३ में अखिल भारतीय खादी तथा ग्रामोद्योग बोर्ड ने उत्तर प्रदेश खादी तथा ग्रामोद्योग बोर्ड की कुल कितनी धनराशि मंजूर की;

(ख) वास्तव में उस में से कितना धन व्यय किया गया;

(ग) वर्ष १९६२-६३ मेंसे उत्तर प्रदेश खादी तथा ग्रामोद्योग बोर्ड ने कौन सी परियोजनायें आरम्भ कीं; और

(घ) विभिन्न परियोजनाओं के फल-स्वरूप कितने व्यक्तियों को रोजगार मिला ?

**उद्योग मंत्री (श्री कानूनगो) :** (क) १५.७३ लाख रु० ।

(ख) से (घ) जानकारी इकट्ठी की जा रही है तथा यथा समय उसे सदन के सम्मुख रख दिया जायगा ।

**खादी तथा ग्रामोद्योग**

१६००. श्री कछवाय : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खादी तथा ग्रामोद्योग बोर्ड के सदस्यों की संख्या २५ से बढ़ा कर ४७ कर दी गई है ; और

(ख) गत तीन वर्षों में इन सदस्यों पर कितना व्यय हुआ ?

**उद्योग मंत्री (श्री कानूनगो) :** (क) जी, हाँ ।

(ख) वर्ष	राशि (लाख रु० में)
१९६०-६१	१.२३
१९६१-६२	१.४२
१९६२-६३	१.३६

**Cement Factory at Abu Road**

1601. **Shri S. M. Banerjee:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that approval for the establishment of a new cement factory at Abu Road, Rajasthan was given to Jaipur Udyog Ltd., Sewai Madhopur and whether prospecting licence was also granted to the firm;

(b) whether the firm made arrangements for prospecting lime stone to establish the factory; and

(c) the reasons for the cancellation of the approval?

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi):** (a) Approval for the establishment of the new cement factory was given by the Central Government. According to the report submitted by the firm, the prospecting licence was granted by the State Government.

(b) This is what the firm stated.

(c) On the basis of the progress made, Government considered that the proposed factory was not likely to be set up quickly.

**Establishment of cement factory in Purulia District**

1602. **Shri S. M. Banerjee:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether his attention has been drawn to a news item in the Patriot dated 8th August, 1963 that a licence formally granted to a particular firm for the establishment of a cement factory in Purulia District, West Bengal is being cancelled; and

(b) if so, the reasons for the cancellation of the licence?

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi):** (a) Yes, Sir.

(b) No formal licence has been granted so far for the establishment